

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/4597/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 30 May, 2024.

Sub:- **Withdrawal of Casual leave.**

Ref:- Letter No. DJG/2062 Dated 18.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 22.05.2024 as well as station leave permission till the evening of 22.05.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-38/2022/4598/A, dated , 30-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
